

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
(IB)/567/ND/2020

IN THE MATTER OF:

Radiance Fluid Handling Equipments Pvt. Ltd.	...	Applicant/Petitioner
Vs		
Rdevis Engineers Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 18.01.2021

Coram:


DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 17.02.2021.


ASIM KUMAR PAL
(COURT OFFICER)